

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 444
TO BE ANSWERED ON 02.02.2026**

CONDITION OF MIGRANT WORKERS FROM UTTAR PRADESH

444. SHRI PUSHPENDRA SAROJ:

ADV PRIYA SAROJ:

MS IQRA CHOUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the district-wise details of the number of migrant workers from Uttar Pradesh employed in different destinations of the country during the last five years and the current year, year and State/UT-wise;**
- (b)the district-wise details of the number of workers from Uttar Pradesh who have migrated within the State for employment purposes along with to the destination districts;**
- (c)whether the Government has recorded an increase in cases of wage disputes, industrial accidents or denial of social security benefits among the migrant workers in the country, particularly Uttar Pradesh and if so, the details thereof;**
- (d)the details of the number of complaints registered by migrant workers from Uttar Pradesh on the e-Shram portal and the Labour Facilitation portals; and**
- (e)the details of the measures taken by the Government to ensure inter-State portability and to strengthen the protection and welfare of migrant workers from Uttar Pradesh who migrate due to a lack of employment opportunities?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

- (a) to (e): The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing**

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Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self- declaration basis. District-wise and State-wise details of unorganised workers registered on eShram portal, belonging to Uttar Pradesh, and migrated to different States of the country, are at Annexure-I and Annexure-II. However, as on 27.01.2026 over 31.49 crore unorganized workers including migrant workers have registered on eShram portal.

District-wise details of the number of workers from Uttar Pradesh who have migrated within the State for employment purposes is at Annexure-III.

Till 28.01.2026, 19649 complaints have been registered by migrant workers on the e-Shram portal.

SAMADHAN Portal was launched for facilitating filing of industrial disputes by the workmen, employers and trade unions under the Industrial Disputes Act, 1947. It also has facilities for filing of claim cases by workers under the Payment of Gratuity Act, 1972, the Minimum Wages Act, 1948, The Payment of Wages Act, 1936, the Equal Remuneration Act, 1976 & the Maternity Benefit Act, 1961. The portal has user friendly interface and has enhanced transparency and efficiency of grievance resolution for stakeholders.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- “One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to enhance social security coverage to unorganized workers including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), the

Vikshit Bharat Guarantee for Rozgar Ajeevika Mission (Gramin) (VBGRAMG), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development and Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension.

The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 has been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organised and unorganized workers including migrant workers. The Code will be applicable to every establishment in which ten or more inter-state migrant workers are employed or were employed on any day in the preceding twelve months.

Labour being under the Concurrent List, the enforcement of labour laws is done by the State Governments and the Central Government in their respective jurisdictions. While in the Central Sphere, the enforcement is done through the Inspecting Officers of Central Industrial Relations Machinery, the compliance in the State Sphere is ensured through the State Labour Enforcement Machinery.

Annexure-I

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-Starred Question No. 444 for 02.02.2026 regarding “Condition of Migrant Workers From Uttar Pradesh”

District-wise number of unorganised workers registered on eShram, who belongs to Uttar Pradesh and migrated to different States/ UTs of the country as on 28.01.2026:

S. No.	District Name	Outward Migrants
1	Agra	2,195
2	Aligarh	2,708
3	Ambedkar Nagar	4,090
4	Amethi	3,969
5	Amroha	849
6	Auraiya	1,953
7	Ayodhya	3,633
8	Azamgarh	11,247
9	Baghpat	855
10	Bahraich	3,208
11	Ballia	8,116
12	Balrampur	3,566
13	Banda	2,635
14	Bara Banki	1,496
15	Bareilly	4,415
16	Basti	4,866
17	Bhadohi	4,456
18	Bijnor	4,440
19	Budaun	5,124
20	Bulandshahr	2,073
21	Chandauli	2,243
22	Chitrakoot	1,204
23	Deoria	7,767
24	Etah	1,838
25	Etawah	1,828
26	Farrukhabad	2,177
27	Fatehpur	3,264
28	Firozabad	1,960
29	Gautam Buddha Nagar	2,608
30	Ghaziabad	3,180
31	Ghazipur	7,311
32	Gonda	6,188
33	Gorakhpur	7,840
34	Hamirpur	1,473
35	Hapur	293
36	Hardoi	6,484
37	Hathras	1,312
38	Jalaun	2,070
39	Jaunpur	15,463
40	Jhansi	1,647
41	Kannauj	1,933
42	Kanpur Dehat	1,533
43	Kanpur Nagar	1,864
44	Kasganj	1,875

S. No.	District Name	Outward Migrants
45	Kaushambi	1,543
46	Kheri	2,296
47	Kushinagar	5,806
48	Lalitpur	687
49	Lucknow	1,252
50	Mahoba	1,543
51	Mahrajanj	3,193
52	Mainpuri	2,221
53	Mathura	1,597
54	Mau	4,276
55	Meerut	908
56	Mirzapur	2,667
57	Moradabad	1,575
58	Muzaffarnagar	1,472
59	Pilibhit	1,671
60	Pratapgarh	7,256
61	Prayagraj	6,062
62	Rae Bareli	4,085
63	Rampur	1,638
64	Saharanpur	1,701
65	Sambhal	1,682
66	Sant Kabir Nagar	3,679
67	Shahjahanpur	3,662
68	Shamli	755
69	Shrawasti	1,139
70	Siddharthnagar	5,415
71	Sitapur	2,735
72	Sonbhadra	845
73	Sultanpur	5,322
74	Unnao	4,661
75	Varanasi	4,064
Total		2,48,657

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-Starred Question No. 444 for 02.02.2026 regarding “Condition of Migrant Workers From Uttar Pradesh”.

Number of unorganised workers registered on eShram who belongs to Uttar Pradesh and migrated to different States/ UTs of the country as on 28.01.2026:

S. No.	State	Migrant in state	Migrant out count
1	Uttar Pradesh	Andaman And Nicobar Islands	67
2	Uttar Pradesh	Andhra Pradesh	331
3	Uttar Pradesh	Arunachal Pradesh	422
4	Uttar Pradesh	Assam	510
5	Uttar Pradesh	Bihar	3,545
6	Uttar Pradesh	Chandigarh	2,376
7	Uttar Pradesh	Chhattisgarh	1,089
8	Uttar Pradesh	Delhi	40,015
9	Uttar Pradesh	Goa	1,187
10	Uttar Pradesh	Gujarat	34,167
11	Uttar Pradesh	Haryana	48,049
12	Uttar Pradesh	Himachal Pradesh	4,863
13	Uttar Pradesh	Jammu and Kashmir	2,225
14	Uttar Pradesh	Jharkhand	904
15	Uttar Pradesh	Karnataka	2,270
16	Uttar Pradesh	Kerala	371
17	Uttar Pradesh	Ladakh	9
18	Uttar Pradesh	Lakshadweep	4
19	Uttar Pradesh	Madhya Pradesh	3,749
20	Uttar Pradesh	Maharashtra	57,577
21	Uttar Pradesh	Manipur	80
22	Uttar Pradesh	Meghalaya	28
23	Uttar Pradesh	Mizoram	6
24	Uttar Pradesh	Nagaland	149
25	Uttar Pradesh	Odisha	343
26	Uttar Pradesh	Puducherry	8
27	Uttar Pradesh	Punjab	19,588
28	Uttar Pradesh	Rajasthan	4,609
29	Uttar Pradesh	Sikkim	60
30	Uttar Pradesh	Tamil Nadu	665
31	Uttar Pradesh	Telangana	1,886
32	Uttar Pradesh	The Dadra and Nagar Haveli and Daman and Diu	3,010
33	Uttar Pradesh	Tripura	16
34	Uttar Pradesh	Uttarakhand	12,343
35	Uttar Pradesh	West Bengal	2,136
Total			2,48,657

Annexure-III

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-Starred Question No. 444 for 02.02.2026 regarding “Condition of Migrant Workers From Uttar Pradesh”.

District-wise details of the number of workers from Uttar Pradesh who have migrated to a different district of Uttar Pradesh as on 28.01.2026:

S. No.	Row Labels	Outward Migration	Inward Migration
1	Agra	728	941
2	Aligarh	1,661	791
3	Ambedkar Nagar	1,077	343
4	Amethi	707	271
5	Amroha	466	247
6	Auraiya	868	270
7	Ayodhya	853	516
8	Azamgarh	1,809	627
9	Baghpat	390	202
10	Bahraich	557	342
11	Ballia	1,942	393
12	Balrampur	379	216
13	Banda	543	242
14	Bara Banki	1,002	428
15	Bareilly	962	763
16	Basti	961	373
17	Bhadohi	502	257
18	Bijnor	639	247
19	Budaun	1,534	398
20	Bulandshahr	2,341	876
21	Chandauli	826	360
22	Chitrakoot	238	139
23	Deoria	1,797	470
24	Etah	1,188	337
25	Etawah	739	325
26	Farrukhabad	1,044	327
27	Fatehpur	665	288
28	Firozabad	839	395
29	Gautam Buddha Nagar	2,505	19,085
30	Ghaziabad	1,917	9,089
31	Ghazipur	1,836	530
32	Gonda	1,032	446
33	Gorakhpur	1,582	1,924
34	Hamirpur	751	298
35	Hapur	574	293
36	Hardoi	2,456	474
37	Hathras	858	265
38	Jalaun	626	220
39	Jaunpur	1,662	704
40	Jhansi	383	343

S. No.	Row Labels	Outward Migration	Inward Migration
41	Kannauj	869	277
42	Kanpur Dehat	918	368
43	Kanpur Nagar	1,481	2,448
44	Kasganj	842	274
45	Kaushambi	398	130
46	Kheri	808	300
47	Kushinagar	1,473	710
48	Lalitpur	116	65
49	Lucknow	1,739	8,729
50	Mahoba	708	171
51	Mahrajganj	799	394
52	Mainpuri	1,260	321
53	Mathura	530	503
54	Mau	964	451
55	Meerut	863	843
56	Mirzapur	903	377
57	Moradabad	462	561
58	Muzaffarnagar	527	322
59	Pilibhit	360	193
60	Pratapgarh	1,342	389
61	Prayagraj	1,352	2,257
62	Rae Bareli	859	428
63	Rampur	349	206
64	Saharanpur	486	431
65	Sambhal	734	281
66	Sant Kabir Nagar	735	348
67	Shahjahanpur	1,178	558
68	Shamli	225	130
69	Shrawasti	169	108
70	Siddharthnagar	693	363
71	Sitapur	1,421	495
72	Sonbhadra	370	729
73	Sultanpur	1,067	471
74	Unnao	1,230	504
75	Varanasi	959	2,438
Grand Total		72,628	72,628
